## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 53/15	TP 77/16	Hearing _	397 / 398	Ganga Reddy Vs M.G6 Wholesale Market (India) (P) Ltd. & 2 Ors.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1-	THOMAS V PETER 9845131407	RESPONDENT	Jn.

Counsel for petitioner is present. Counsel for respondent is present. Heard the counsel for respondent. We have already heard the counsel for petitioner.

The matter is reserved for orders.

MEMBER (J)

MEMBER (T)